

year. Only 31 crimes have been reported as against 43 of last year. Similarly, there are only 482 cases of theft as against 5993 of last year and 989 cases of burglary as against 1429 cases in 1958. Of the 17 cases of stabbing reported in recent weeks, arrests have already been made in 13 cases. Along with the progressive increase in the number of police stations and police posts, three flying squads have been established for rendering prompt police aid to those who may be in need of it. Certain other types of squads such as the missing persons' squad, explosive squad, Narcotics Squad, Anti-smuggling Squad and Anti-cheating Squad had been organised to deal with crimes requiring specialised investigation. These measures have greatly improved reporting facilities. In spite of these the crime figures have shown a decline.

The police have taken energetic action to curb the activities of anti-social elements and have intensified their campaign against bad characters. They are continuing to take all possible measures to reduce crime to the extent possible.

12.16½ hrs.

DELHI LAND HOLDINGS (CEILING) BILL*

The Minister of Home Affairs (Shri G. B. Pant): Sir, I beg to move for leave to introduce a Bill to provide for the imposition of a ceiling on land holdings in the Union Territory of Delhi and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the imposition of a ceiling on land holdings in the Union territory of Delhi and for matters connected therewith."

The motion was adopted.

Shri G. B. Pant: Sir, I introduce the Bill.

12.17 hrs.

MOTION RE: INDIA-CHINA RELATIONS

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sir, I beg to move:

"That the White Paper II on India-China relations laid on the Table of the House on November 16, 1959 and subsequent correspondence between the Governments of India and China laid on the Table of the House on November 20, 1959, be taken into consideration."

Mr. Speaker, Sir, in September last, about 2½ months ago this House debated this question of Sino-Indian relations, more especially in regard to our border and the developments which have taken place there. We went into, at that time, some past history and the House was concerned about the various developments. Since then, other events have taken place and other developments also and I have placed on the Table of the House various papers, correspondence, etc. which had occurred since our last debate.

The House knows the background of all that has happened and I do not propose to go into that except perhaps to fill in some details here and there because it is important that this House and Parliament should have every aspect of the question before it. A great responsibility rests on us in Government but that responsibility can only be discharged if the House itself shoulders it in a very large measure, as representing the country. Therefore, it is my intention to keep the House informed of every development in this situation and take counsel with Members as to what policy we should adopt.

For the present, we have specially to deal with certain recent developments, the proposals made by Premier